## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/2/2016 PETITION NUMBER : Shri Manohar K.L. and another NAME OF THE PETITIONER(S) : Swadharma Swaraajya Sangha & 13 others NAME OF THE RESPONDENT(S) : 397/398 **UNDER SECTION** Signature Represented by S.No. Name (in Capital)

A.G. SATHYA NORAYANA

T-svi krishna Bhagovat FOR P-SUBBA REDDY

VICHAND DAKONTHOMN
ADGO GS ST

For Petitioners Alisaborn
Respondents 3-5

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13,14

**ORDER** 

Counsel for petitioner present. Counsel for R3 to R5 present and stated that the counsel representing the Administrator could not attend before the Tribunal due to personal inconvenience. Counsel for R10, R11, R13 & R14 present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 12.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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